

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA(IBC)/223/2021 in CP(IB) No.574/7/HDB/2019 |
| NAME OF THE COMPANY | Priyaranjani Fibres Ltd |
| NAME OF THE PETITIONER(S) | Stressed Assets Stabilisation Fund (SASF) |
| NAME OF THE RESPONDENT(S) | Priyaranjani Fibres Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):

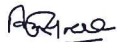
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER


IA(IBC)/223/2021

Learned counsels for the Corporate Debtor appeared.

Matter stands adjourned to 18.06.2021.



MEMBER TECHNICAL


MEMBER JUDICIAL